

[श्री ओम प्रकाश त्यागी]  
1908, में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

*The motion was adopted.*

श्री ओम प्रकाश त्यागी : मैं विधेयक पेश करता हूँ।

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Articles 120, 210, 345 etc.)

SHRI MURASOLI MARAN (Madras South) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI MURASOLI MARAN : Sir, I introduce the Bill.

MITHILA DEVELOPMENT BOARD  
BILL\*

श्री शिव चंद्र झा (मधुबनी) : मैं प्रस्ताव करता हूँ कि उत्तर बिहार के शीघ्र कृषि ओद्योगिक विकास के लिए एक बोर्ड के गठन की

व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the formation of a Board for the purpose of rapid agro- industrial development of North Bihar."

*The motion was adopted.*

श्री शिव चंद्र झा : मैं विधेयक पेश करता हूँ।

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Articles 120, 210 and Part XVII)

SHRI MURASOLI MARAN (Madras South) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI MURASOLI MARAN : Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of Article 217)

श्री ओम प्रकाश त्यागी (मुरादाबाद) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में